

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2407

ANSWERED ON:07.08.2000

BIO-DIVERSITY AND ACTION PLAN

DILIP KUMAR MANSUKHLAL GANDHI;RAMDAS ATHAWALE;SANJAY PASWAN;SUBODH MOHITE

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have assigned the task of completion of national bio-diversity policy and action plan between a biotech group and Non Governmental Organisation in view of bio-diversity and ecological security in the country;
- (b) if so, the details of the expenditure likely to be incurred thereon;
- (c) the steps proposed to be taken to provide legal frame work for bio-diversity conservation at regional and State level; and
- (d) the time by which the action plan is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a): The Government has prepared a National Policy and Macrolevel Action Strategy on Biodiversity. For developing detailed microlevel action plans at State and regional levels, the Government has launched a National Biodiversity Strategy and Action Plan (NBSAP) project. The Ministry of Environment and Forests is the executing agency for the project. For implementing this project, a consortium arrangement between Biotech Consortium India Ltd. (BCIL), New Delhi, and Kalpavriksh, a Non Governmental Organisation (NGO) has been worked out. BCIL is the Coordinating Agency to deal with administrative financial and logistic arrangements. Kalpavriksh is the Coordinator of a Technical and Policy Core Group (TPCG) and responsible for technical execution of the project..

(b): The Global Environment Facility (GEF) has provided US \$ 968,200 for this project.

(c): The Government has introduced Biological Diversity Bill 2000 in Lok Sabha on 15th May, 2000. The broad objectives of this legislation are conservation and sustainable utilisation of biodiversity and equitable sharing of benefits arising out of the use of biological resources and associated knowledge. The Bill provides for setting up of State Biodiversity Boards and Biodiversity Management Committees in local bodies.

(d): The project was officially launched on 11.4.2000 by the Minister for Environment and Forests. The project is for a duration of two years.